

(ख) 18 विद्रोही मारे गये । सुरक्षा सेनाओं के सात व्यक्ति मारे गये ।

**Petro-Chemical Complex at Koyali**

913. **Shri D. C. Sharma:**  
**Dr. M. M. Das:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri Maheswar Naik:**  
**Shri P. C. Borooah:**  
**Shrimati Tarkeshwari Sinha:**  
**Shri Yashpal Singh:**  
**Shri Jashvant Mehta:**  
**Shri P. H. Bheel:**  
**Shri Kapur Singh:**  
**Shri Man Sinh P. Patel:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government is keen to have U.S. collaboration for the petro-chemical complex around Koyali Refinery near Baroda;

(b) if so, the steps taken therefor; and

(c) the result thereof?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Government are keen to enlist the collaboration of any well-known foreign firms whether from U.S.A. or any other friendly country for the Petrochemical complex at Koyali provided the firm possess the required technology and offer terms that are acceptable to us. The House is aware of the fact that certain tentative proposals for financial and technical collaboration were received towards the end of 1964 from a Group of three American firms for the project. These have been discussed at length with their representatives.

(c) It has so far not been possible to come to a satisfactory agreement.

**Assets of Ministers and Others**

914. **Shri Madhu Limaye:**  
**Shri Kishen Pattanayak:**  
**Dr. Ram Manohar Lohia:**

Will the Minister of Home Affairs be pleased to refer to the reply given

to Starred Question No. 1080 on the 3rd August, 1966 and state:

(a) whether there is any proposal before the Government for either making necessary legislation or bringing Constitutional changes for the recovery of disproportionate assets of Ministers and their relations/Gazetted Officers and Policemen;

(b) if so, when; and

(c) if not, the reasons thereof?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) No, Sir.

(b) Does not arise.

(c) The present law is considered adequate.

**New Oil Bearing Regions**

915. **Shri Madhu Limaye:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the names of the places where test boring has been carried out to find oil during the last two years in Assam and Gujarat;

(b) the regions which are definitely known to have commercially exploitable oil; and

(c) when Commercial Production of crude oil will begin and what will be the target for these new oil wells each year from 1966 to 1971?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The exact locations cannot be disclosed as per the Defence of India Rules.

(b) Cambay basin of Gujarat State and the alluvium covered Brahmaputra Valley of Upper Assam have been definitely proved to have commercially exploitable oil.

(c) Commercial production of crude oil is already in progress in Gujarat and Assam.